

जिले को भी अच्छी तरह से जानते हैं। कोसी एरिया में बछनाहा से भीमनगर रेलवे लाइन सहरसा जिले में है। हम लोग बराबर पिछले तीन वर्षों से इसके संबंध में प्रश्न उठाते रहे हैं। मैं चाहता हूँ कि रेलवे मंत्रालय इस लाइन को अपने हाथ में ले ले। इसी तरह से पटना जिले में बक्यारपुर से राजगीर तक की लाइन है और शाहाबाद जिले में आरा से सहसराम तक की लाइन है। इन दोनों को भी रेलवे मंत्रालय अपने हाथ में ले ले और अपनी गाड़ियाँ चलाये।

अध्यक्ष महोदय : माननीय सदस्य उस चीज के बारे में बोल रहे हैं जो मेरे सामने नहीं आई है।

SHRI S. M. BANERJEE: The hon. Minister should give an assurance that it will not be closed for at least three months. Let it be extended by three months so that he may find out ways and means to take it over.

MR. SPEAKER: Papers to be laid.

DR. RAM SUBHAG SINGH: Sir, there has been a plane accident day before yesterday. The news reached here at 4 P.M. that day when the House was in session.

MR. SPEAKER: The Minister is making a statement about it.

DR. RAM SUBHAG SINGH: The statement should have been made day before yesterday itself.

12.35 hrs.

PAPERS LAID ON THE TABLE

ANNUAL PLAN PROGRESS REPORT, 1968-69

THE MINISTER OF STATE (SHRIMATI NANDINI SATPATHY): On behalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy of Annual Plan Progress Report—1968-69 (Hindi and English versions). [Placed in Library. See No. LT-4098/70].

STATEMENT RE. SETTING UP OF COMMISSION OF INQUIRY INTO AFFAIRS OF I.O.C., ENQUIRY REPORT RE. HALDIA-BARAUNI PIPELINE, ETC.

THE MINISTER OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (DR. TRIGUNA SEN): I beg to lay on the Table—

- (1) A statement (Hindi and English versions) regarding the setting up of a Commission of Inquiry into the affairs of the Pipelines Division of Indian Oil Corporation. [Placed in Library. See No. LT-4099/70].
- (2) (i) A copy of the Report of the Enquiry (N.S. Rau's Report) into circumstances leading to Government's decision to re-align the Haldia-Barauni pipeline laid over the coalfield area. [Placed in Library. See No. LT-4100/70].
- (ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the report simultaneously. [Placed in Library. See No. LT-4101/70].

REVIEW AND REPORT ETC. OF N.B.C.C.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 1968-69.
- (2) Annual Report of the National Buildings Construction Corporation Limited, New Delhi for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4102/70].